

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:56
ANSWERED ON:14.08.2007
FEE STRUCTURE OF PRIVATE UNIVERSITIES
Adhalrao Patil Shri Shivaji;Verma Shri Ravi Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the fees charged by the private universities are very high in comparison to Central Universities;
- (b) if so, the reaction of the Government thereon;
- (c) whether the University Grants Commission (UGC) has suggested to the Union Government to constitute a high level committee to look into the fee and course structure of private universities as reported in the `Times of India` dated July 7, 2007;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for regulation of private universities fees?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.56 FOR 14.08.2007, ASKED BY SHRIADHALRAO PATIL SHIVAJIRAO AND SHRI RAVI PRAKASH VERMA, M.P. REGARDING FEE STRUCTURE OF PRIVATE UNIVERSITIES.

(a) to (e): Since Private Universities do not generally receive financial assistance from public outlays, the fees charged by them are reportedly higher than the fees charged by publicly funded universities. The University Grants Commission (UGC), is empowered under the UGC Act, 1956 to make regulations, with the prior approval of the Central Government, for Admissions and Fee Structure in Universities and Colleges. An Expert Committee has been constituted by the UGC in August, 2007 to formulate-

- i) Regulations with regard to admission and fee for self-financing, private professional institutions, including deemed to be universities.
- ii) Regulations for admission and fee for self-financing courses in aided Universities/ Colleges.
- iii) Regulations for admission and fee for aided courses in aided Universities and Colleges.